

DIVISION BENCH
COURT - II

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/102(KB)2023
IA(COMPANIES.ACT)/185(KB)2023,
IA(COMPANIES.ACT)/195(KB)2023,
CONT.A./14(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	PALAN MUKHERJEE VS B&P REALTORS PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Ms. Sristi Barman Roy, Adv.] For the Petitioner

Ms. Tanvi Luhariwala, Adv.] For the Respondent Nos.2 and 3

Ms. Madhuja barman, Adv.]

ORDER

1. Learned Counsel for the Petitioner present. Learned Counsel for the respondent Nos.2 and 3 present.
2. Ms. Tanvi Luhariwala, learned Counsel appearing on behalf of Respondent Nos.2 and 3 submits that the valuation has not been completed. Therefore, she seeks an extension up to 30th July, 2024 from the date of order. At request, an extension up to 30th July, 2024 is granted.
3. List this matter on **30th July, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**